

Scheme for the Use of Brackish Water for Prawn Culture

5476. SHRI ARJUN SETHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any scheme has been framed by the Central Government regarding the use of brackish water which is available in costal Orissa and is suitable for prawn culture;

(b) whether the State Government of Orissa has approached the Union Government to launch an intensive prawn welfare programme; and

(c) if so, the details regarding the scheme of Central Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) Yes, Sir.

To utilise brackish water area available for prawn fish culture; a Centrally Sponsored Scheme of Development of Brackishwater Fish Farming has been taken up for implementation in all the maritime States including Orissa, during VI Five Year Plan.

(b) No, Sir.

However, under the Centrally Sponsored scheme of Development of Brackish water Fish Farming, a proposal has been received in the Ministry for Brahamagiri area of the Chilka Lake in Puri district at a cost of about Rs. 12 lakhs.

(c) The Centrally Sponsored Scheme of Development of Brackishwater Fish Farming envisages a package approach of developing 1500 ha brackishwater area (1400 ha in 8 maritime States and 100 ha in selected 3 inland States) into farm ponds for culture of brackishwater prawn and fish. The total outlay earmarked for this scheme amounts to Rs. 9.96 crores. To provide quality

fish seed to prawn farmers, who are to be allotted public water area on lease, provision for construction of prawn seed hatcheries has also been made. Under this programme, about 1,000 fish farmer families will be benefited.

Unauthorised Occupation of Lodi Colony Quarters by Retired Government Servants

5477. SHRI H.N. NANJE GOWDA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether large number of Government quarters in Lodi Colony are in occupation of retired Government Servants unauthorisedly for over a year; if so, full particulars of the flats of different types; and

(b) the reasons for not getting those flats vacated from the unauthorised occupants and making them available Government servants ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) Only 21 retired Govt. servants are still in occupation of General Pool accommodation in Lodi Colony as per details indicated below :

Type of accommodation	No. of retired Govt. Officers
B	4
C	14
D	3

(b) Eviction proceedings under the Public Premises (Eviction of Unauthorised Occupants) Act 1971 are already in progress.

Reservation for the Purpose of Promotion for SC/ST Personnel in Category-III

5478. SHRI R.N. RAKESH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether 70 per cent of the entry